

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA.

O.A. NO.73 OF 2024/EZ

Mantu Das ... Applicant
Versus
State of Odisha & Others ... Respondents

I N D E X

Sl. No.	Description of Documents	Pages
1.	Affidavit on behalf of the Respondent No.5.	
2.	<u>ANNEXURE-A/5</u> Copy of joint enquiry report dtd.06.05.2024.	
3.	<u>ANNEXURE-B/5</u> Copy of detailed enquiry report dtd.24.04.2024.	
4.	<u>ANNEXURE-C/5</u> Copy of report of BDO, Sukinda	

Place: Cuttack. By the Respondent No.5 through

Date: 13.08.2024

Advocate

(Saubhagya Ketan Nayak)

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA.

O.A. NO.73 OF 2024/EZ

Mantu Das ... Applicant

Versus

State of Odisha & Others ... Respondents



**AFFIDAVIT PURSUANT TO THE
ORDER DTD. 04.07.2024**

I, Smt. P. Anvesha Reddy, aged about 32 years,
W/o. Tejas Kulkarni, at present working as Collector &
District Magistrate, Jajpur, At/ P.O/ P.S: Jajpur Town,
Dist. Jajpur, do hereby solemnly affirm & State as
follows: -

1. That, I have gone through the contents of the
Original Application and records pertaining to this case
and as such being conversant with the records of the
present case, I am the Respondent No. 5 filing this
affidavit in my official capacity and have duly been
authorized by the Govt. in Forest, Environment &
Climate Change Department, Odisha i.e. Respondent
No. 1 viz. Principal Secretary, Department of
Environment, Govt. of Odisha to swear this affidavit
on his behalf.

2. That, I am swearing this affidavit in compliance
with the order dated 04.07.2024 passed by this Hon'ble
Tribunal.

4858
13/08/2024

P. ANVESHA REDDY
COLLECTOR & DM
JAJPUR



3. That, it is respectfully submitted that a joint enquiry was conducted by a team headed by Addl. District Magistrate, Kalinganagar, Dist. Jajpur in which Scientist, CPCB, RO, OSPCB, Scientist, CGWB were the members. As per the reports submitted by the team, the range of total chromium in ground water was ranging between 0.015 to 0.117mg/L. The highest concentration of total chromium was observed at Saruabil mines region which exceeded the stipulated standard. However, the toxic potential could not be assessed as the total chromium is containing both Chromium Hexavalent (VI) and Cr (III). Cr. (III) is an element, non-toxic and poorly absorbed by the human body but Cr (VI) is a toxic form, having probable health impact causing liver and kidney related ailments, internal hemorrhage, and respiratory disorders.. Copy of joint enquiry report dtd.06.05.2024 is annexed herewith as ANNEXURE-A/5.

4. That, it is respectfully submitted that in response to the allegations made by the applicant regarding death of local people from Chronic Kidney Disease (CKD) due to ground water pollution, a comprehensive enquiry into the cases of alleged deaths were conducted by the District Public Health Officer, Jajpur and Addl. Public Health officer (Disease Control), Jajpur in which it was ascertained that out of alleged death cases only 2 persons viz. Sunil Kumar Sahoo, aged about 42 years and Laxmipriya Nayak, aged

P. ANVESHA REDDY
COLLECTOR & DM
JAJPUR

about 88 years have died due to Chronic Kidney Disease (CKD). Copy of detailed enquiry report dtd.24.04.2024 is annexed herewith as ANNEXURE-B/5.



5. That, it is respectfully submitted that in response to the allegation of inaction by companies in taking mitigative measures to reduce ground water pollution, the joint enquiry committee has found that the performance of Effluent Treatment Plant (ETP) of respective operational mines in Sukinda Valley and Laboratory test reports suggests that the presence of Chromium Hexavalent (VI) in area within permissible limit.

6. That, it is respectfully submitted that at present safe drinking water facilities have been provided through Mega Piped Water Supply Project to the 38341 populated 9669 households of 33 villages coming under the 7 Grampanchayat of this chromite mining area. 561 tubewells are also existing in these 7 GPs and all are in running condition. Copy of the report of BDO, Sukinda is annexed herewith Annexure-C/5.

7. That the facts stated above are true to the best of my knowledge and belief based on official records.

Identified by



Advocate

P. ANVESHA REDDY

DEPONENT
COLLECTOR & DM
JAJPUR

VERIFICATION

I, Smt. P. Anvesha Reddy, aged about 32 years, W/o. Tejas Kulkarni, at present working as Collector & District Magistrate, Jajpur, At/ P.O/ P.S: Jajpur Town, Dist. Jajpur, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records so also field enquiry report of the Joint Committee and that nothing material has been concealed therefrom.

Verified at Jajpur on this the 13th day of August, 2024.

(Saubhagya Ketan Nayak)

P. ANVESHA REDDY
VERIFICANT
COLLECTOR & DM
JAJPUR

Name Smt. P. Anvesha Reddy
S/o Tejas Kulkarni
Village Collector Jajpur, Jajpur
Dist. Jajpur Age 32 Years 2024
being identified by S.P. Panda
Advocate solemnly affirms before me
this day the 13.08.2024 2000
that the contents of this affidavit are
true the best of his knowledge & belief.

Executive Magistrate

13/08/24



REGIONAL OFFICE, KALINAGANAGAR
 STATE POLLUTION CONTROL BOARD, ODISHA
 [DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]
 AT- Dhabalagiri, P.O.: FC Project, Jajpur Road
 Dist- Jajpur-755020, Odisha, India.

No. 1948/Legal-123

Dt. 06.05.2024
Speed post/E-dispatch/E-mail

From,

Er. P.K. Behera
 Regional Officer

To,

The Member Secretary
 State Pollution Control Board, Odisha
 Bhubaneswar.

Sub : O.A. No.73/2024/EZ-Mantu Das vs. State of Odisha & Others.

Ref : Head Office letter memo no. 6285 dtd. 26.04.2024

Sir,

In pursuance to the order dtd. 21.03.2024 of the Hon'ble NGT, Eastern Zone bench, Kolkata in the matter of O.A. No.73/2024/EZ-Mantu Das vs. State of Odisha & Others and read with para-12 of the aforesaid order, a joint enquiry was conducted on 30.04.2024 by the committee at the alleged site to verify the allegations made by the applicant and enquiry report is enclosed for your kind information and onward submission of affidavit to Hon'ble NGT before the next date of hearing i.e. 09.05.2024.

Encl: As above.

Yours faithfully,

06.05.24
 Regional Officer

Memo No. 1949 dt. 06.05.2024

Copy along with enquiry report is forwarded to the Regional Director, Central Pollution Control Board, Kolkata for kind information and necessary action.

Encl: As above

06.05.24
 Regional Officer

Memo No. 1950 dt. 06.05.2024

Copy along with enquiry report is forwarded to the Member Secretary, Central Ground Water Board, Odisha, Bhubaneswar for kind information and necessary action.

Encl: As above

06.05.24
 Regional Officer

Memo No. 1951 dt. 06.05.2024

Copy along with enquiry report is forwarded to the Collector and District Magistrate, Jajpur for kind information and necessary action.

Encl: As above

06.05.24
 Regional Officer

Memo No. 1954 dt. 06.05.2024

Copy along with enquiry report is forwarded to the Additional District Magistrate, Kalinganagar, Jajpur for kind information and necessary action with reference to letter memo no. 1622 dtd. 25.04.2024.

Encl: As above.

06.05.24
 Regional Officer

P. ANVESHA REDDY

COLLECTOR & DM
 JAJPUR

Joint Inspection report in the matter OA No. 73/2024/EZ- Mantu Das vs. State of Odisha& others

The Hon'ble NGT has taken up a suo motu case based on the complaint letter submitted by the Applicant Shri Mantu Das alleging severe water pollution leading to the kidney related deaths in the Kaliapani area of Jajpur District, Odisha. The Kaliapani area falls under Sukinda Tehsil & is known for Chromite mining. It was also alleged that 10-15 deaths were reported due to consumption of contaminated ground water having high toxicity arising due to elevated levels of Iron, Chromite, Total Coliform and Fecal Coliform. In connection to this, the Hon'ble NGT in the order dated 21.03.2024 constituted a committee comprising of Senior Scientist of CPCB, Senior Scientist of OSPCB, Senior Officer of CGWB and Collector & District Magistrate, Jajpur, or his representative not below the rank of Additional District Magistrate to conduct the Joint enquiry to verify the allegations mentioned by the petitioner in the aforesaid O.A. The following persons were nominated as the members of the committee.

1. Mr. Lankeswar Amata, Additional District Magistrate, Kalinganagar
2. Mr. Pramod Kumar Behera, Senior Environmental Engineer cum Regional Officer, Kalinganagar, representative of OSPCB
3. Mr. Abhijit Pathak, Scientist-D, Central Pollution Control Board, Kolkata
4. Mr. Sinosh P.K., Scientist-B, Central Ground Water Board, Bhubaneswar

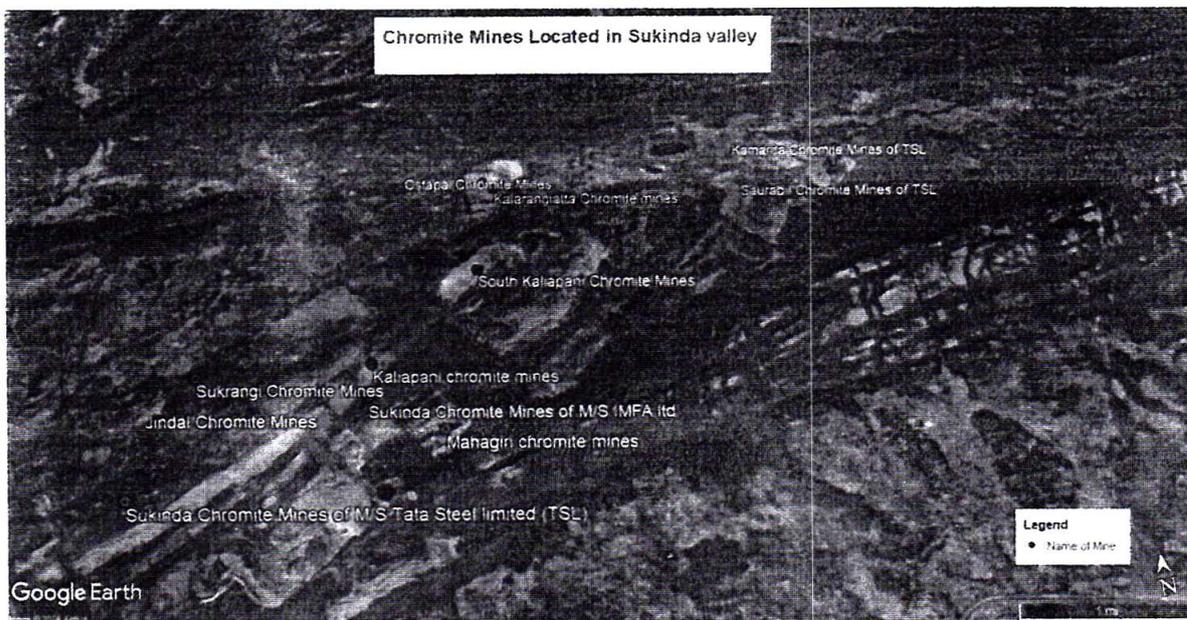
Health aspects related to excessive consumption of Chromium contaminated water

According to the research published by International Journal of Environmental Research and Public Health on 28.07.2020, Biological effects of chromium strongly depend on its oxidation state. Cr (III) is an element, nontoxic and poorly absorbed by the human body but Cr (VI) is a toxic form, having probable health impact causing liver and kidney related ailments, internal hemorrhage, and respiratory disorders. It has been characterized as carcinogenic to humans (Group I) by the International Agency for Research on Cancer. Cr (VI) can enter the body through both inhalation and ingestion route. Fortunately, human body has compartments and mechanisms for minimizing Cr (VI) toxicity, through specific reducing activities of body fluids. These mechanisms involve the saliva, gastric juice, intestinal bacteria, blood, liver, epithelial lining fluid, pulmonary alveolar macrophages, peripheral lung parenchyma, and bronchial tree.

All the deleterious health effects of chromium observed in humans are dose, exposure level and duration dependent. Ingesting approx. 2 g of Cr (VI) compound can result in kidney and liver damage after a few days of exposure, while a dose of 2-5 g of a soluble hexavalent chromium compound can be fatal to an adult human.

Inspection of the site:

Inspection of 11 nos of mines in the Sukinda valley was conducted on the 30.04.2024 to verify the factual aspects in the light of the allegations contained in the application to submit a report. The inspecting team thoroughly examined the ETP design status, adopted treatment methods and its disposal, installed online monitoring devices and its function along with performance of ETP with respect to removal efficiency of Cr (VI). The samples were collected by the OSPCB at the inlet and outlet of ETP of various operational mines. The Mines located in the Sukinda valley are shown below.



Fact finding on reported death cases as Alleged:

The allegations stating the death of the 10-15 persons through Kidney related ailments by consumption of contaminated ground water was verified by the office of the Chief District Medical & Public Health Officer, Jajpur. It was found that out of the 9 persons alleged in the O.A., only one was reported to have kidney related disease. The report is attached as **Annexure I**. Also, it is stated in the report that she was suffering from Diabetes from past 10 years and the status of medication is not mentioned in the report. It may not be substantial to verify the actual cause of death and establish a relationship to chromium (VI) contaminated groundwater. Also in addition to that the person is resident of village Bambilo which is situated at an approximately aerial distance of more than 10 km from Sukinda valley, main possible source of Chromium contamination. The extent of transmission of contaminants in ground water is still a matter of further investigation, which is beyond the scope of present committee at present.

It is also pertinent to mention that Sukinda valley is the only deposit of Chromite mineral in India, which is an essential ingredient for steel industries. The deposit of Chromite mineral and it's mining may cause leaching out of Chromium content to the water through weathering, so utmost care should be taken to ensure conversion of toxic form of Chromium to its non-toxic form (Cr III) before it reaches surface water or ground water table. OSPCB has implemented stringent standard for industrial operation and responsibility of treatment of mining seepage and the monsoon runoff collected in mining pit is given to the operating mining industries.

Surface water quality with respect to Chromium (VI) in Dhamsala nalla

Dhamsala nalla is the main discharge area of treated effluent of mining industries in Sukinda valley. The analysis report of OSPCB dated 06.04.2024 reveals that the range of Chromium (VI) at nine sampling points was 0.011 to 0.032 mg/L, which is below the permissible limits (0.05 mg/L) – Annexure II.

Ground water quality with respect to Chromium (VI) in mining area

The allegations stating the elevated levels of Iron, Chromium, Total and Fecal Coliform in groundwater mentioned in O.A. may not be relevant from the present ground water monitoring performed by the OSPCB in the month of March, 2024 and the reports are attached as **Annexure III**. The reports indicated that the range of total Chromium in ground water was ranging between 0.015 to 0.117 mg/L. The highest concentration of total chromium was observed at Saruabil mine region which is exceeding the stipulated standard. But the toxic potential could not be assessed as total chromium is containing both Cr (VI) and Cr (III). Further investigation covering more area by concerned agency who deals with ground water may be recommended.

Performance of ETP:

The Sample Collected by the OSPCB at the ETP of respective operational mines in Sukinda valley were thoroughly inspected in the laboratory and the results shows the presence of hexavalent chromium are within permissible limit. The reports are attached as **Annexure IV**.

Observations and Recommendations:

1. The Contamination of groundwater in the mining area cannot be ruled out as the Cr (VI) can reach the groundwater through the weathering and percolation. The absence of alternative drinking water source in the Sukinda valley makes the people bound to be dependent on ground water. Hence, there is a challenge for supply of drinking water to the residents of this area.

It is also learnt that many mine operators are supplying drinking water to local people under their CSR programme. The committee feels that the extraction of ground water for supplying to the resident without assessing the quality may not be always recommended in this area. Clear understanding about ground water table / aquifers from where it is being extracted should be ensured, otherwise the water to be supplied should be treated for contaminants if any.

2. The Extent of contamination of ground water in the different regions of Sukinda valley and surrounding area is matter of further investigation by a competent agency.
3. Committee also noted that the lack of evidence in the petition and subsequent investigation report of medical authority suggests that drawing correlation with contamination of Chromium (VI) and cause of death due to kidney failure may be bias conclusion.
4. Further it may also be noted that iron and coliform concentration above the permissible limit even nowhere related to kidney related disease with fatal consequences.



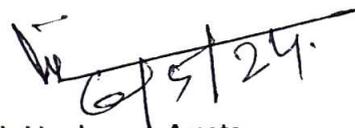
Shri Abhijit Pathak
Scientist 'D'
Representative CPCB



Shri Pramod Kumar
Behera
Regional Officer, Jajpur
Representative OSPCB



Shri Sinosh P.K.
Scientist 'B'
Representative CGWB



Shri Lankeswar Amata
ADM, Kalinganagar
Representative of DM

P. ANVESHA REDDY

COLLECTOR & DM
JAJPUR

OFFICE OF THE CHIEF DISTRICT MEDICAL & PUBLIC HEALTH OFFICER:
JAIPUR

No 2816Dated 24.4.2024

To,

The Deputy Collector, Judicial.
Jaipur

Sub: - Submission of compliance cum - action taken report in OHRC case No87/2024 filed by Brundaban Das Azad.

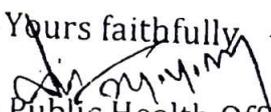
Ref; - Collectorate, Jaipur Letter No.2500/ dated 27.02.2024.

Sir,

I am to inform you that, according to the direction of the Hon'ble OHRC Court of Odisha, vide order dated 19.01.2024 in OHRC No.87/2024 filed by Sri Brundaban Das Azad, one Medical team headed by Dr Ramesh Ch Mallick, ADPHO (Disease Control) alongwith Dr Jyotirajan Rout, Epidemiologist & Sri Dolagovinda Panda, MPHS(M) were visited aforesaid areas of Sukinda Block to enquire the matter on dated 20.04.2024. The team enquired the matter in the field level and submitted the finding report on 24.04.2024. The detail compliance report is enclosed herewith for favour of your kind information and necessary action.

This is for your kind information and necessary action

Yours faithfully


Chief District Medical & Public Health Officer, Jaipur.

P. ANVESHA REDDY

COLLECTOR & DM
JAIPUR

OFFICE OF THE SUPERINTENDENT CHC SUKINDA, JAIPURLetter no 399 Date 16.03.2024

To,

The CDM &PHO

Jaipur

Sub:- Compliance of paper clipping regarding "Masare galani 8 Jibana" published in the SAMBAD odia daily on dated 02-01-2024. Vide letter no-633, dt 19/01/2024.

Sir,

I am herewith submitting the Compliance of paper clipping regarding "Masare galani 8 Jibana" published in the SAMBAD odia daily on dated 02-01-2024. Vide letter no-633, dt 19/01/2024" A Team lead by Dr Santanu Ku Mishra MO , Dr. Subhasis Jena with Pabitra Ku Ghadei (MPHS), Rashmiprava Khatua (PHEO) on dated 20/02/2024 to Saruabil, Kuhika and kaliapani area .The details are in below

Sl no	Name	Age	Address	Cause of Death	Date of Death	Place of death
1	Laxmipriya Nayak	73	Bambilo	CKD with Tumour in Uterus	21-12-2023	Home
2	Mangal Marandi	51	Kaliapani	ALD	06-12-2023	Home
3	Laxman Marandi	63	Kaliapani	Fractured leg with septicaemia	06-12-2023	Home
4	Gurucharan Marandi	44	Kaliapani	ALD	10-11-2023	Home
5	Bhakta Mahanta		Khani anchal	Heart disease	18-09-2023	Home
6	Bhajuram dehuri	32	Ostapal	ALD with RTA	17-12-2023	Home
7	Sunil ku saho	42	OMC	Heart disease	09-12-2023	Hospital
8	Chakradhar Pradhan	25	Saruabil	Waiting for PM report	03-12-2023	Home
9	Gobinda Dehuri	61	Saruabil	Senility	03-12-2023	Home

More over our team is regularly doing the health camps at Nagada, saruabil, Chingudipal, Ransol, Kaliapani, area to screen out CKD other diseases and , we are doing IEC activities in these areas regularly .

This is for your kind information and necessary action.

P. ANVESHA REDDY

COLLECTOR & DM
JAIPUR


SUPERINTENDENT
SUPERINTENDENT
CHC SUKINDA
CHC SUKINDA

The CDM&PHO
Jajpur

Sub: - Investigation Report on OHRC Case No – 87/2024 filed by Brundaban Das Azad.

Ref: - Your Letter no – 1630 on dated 04.03.2024

Sir,

With reference to the subject cited above, I have visited the Kaliapani, Saruabil & Kuhika under Sukinda Block, Jajpur along with Public Health team on 20.04.2024 to enquire the matter relating to OHRC Case No – 87/2024 filed by Brundaban Das Azad.

Team consisting with: -

1. Dr. Ramesh Chandra Mallick, ADPHO (DC), Jajpur
2. Dr. Jyotirajan Rout, Epidemiologist, Jajpur
3. Mr. Dolagobinda Panda, MPHS (M), Jajpur

All above members have visited the place and interacted with the villagers about the death of personnel affected with CKD.

Details of Death Investigation: -

1. **Bhakta Mahanta**, aged 59 years/ Male, Kaliapani village was working as a daily labourer at OMC. He was a habitual drinker of traditional liquor. As per the version of his family members, 6 months before his death, he was suffering from weakness & cough and taken medicine from TSRDS Dispensary. Also, sputum was examined at TSRDS which came negative. Then 7 days before death he got admitted at TATA Medica Hospital due to severe weakness with chest pain and died on 18.09.2023. Death may be due to heart diseases. He had no sign & symptoms of CKD related illnesses.
2. **Mangal Majhi**, aged 43 years/ Male, S/O – late Dhuma Majhi, Kaliapani village was working as a daily labourer in mines. He was a habitual drinker of traditional liquor. As per the version of his family members, on 06.12.2023 he fell down in front of his home in drunken status and died on the same day. Death may be due to ALD. He had no sign & symptoms of CKD related illnesses.
3. **Laxman Marandi**, aged 53 years/ Male, S/O – late Sagram Marandi, Kaliapani village was a farmer. As per the family members version, 6 – 7 months before he mates with an accident at his home premises, and his hip joint was fractured. Neither he went to the hospital nor his family members accompanied him for treatment, after several times counselled by ASHA. From that day onwards, his movements were restricted, the family members took him for local treatment. Then he died on 06.12.2023 due to fractured leg with septicaemia. He had no sign & symptoms of CKD related illnesses.
4. **Gurucharan Marandi**, aged 44 years/ male, S/O – Late Budhan Marandi, Kaliapani village was a mechanical older of Ispat mines. He was a habitual drinker of traditional liquor. As per the family members version, he was an obese and hypertensive patient.

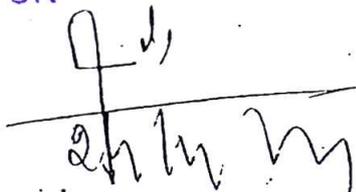
P. ANVESHA REDDY

COLLECTOR & DM
JAJPUR

- 2 – 3 days before his death, he was suffering from loose motion with blood vomiting and was treated with traditional medicine. He died on 10.11.2023 at home. Death may be due to ALD. He had no sign & symptoms of CKD related illnesses.
5. **Sunil Kumar Sahoo**, aged 42years/ Male, S/O – Late Banamali Sahoo, Bajapur village. Jagatsinghpur District was working as chalan supervisor at OMC Sukarangi, Kaliapani for last 17 years. As per the family members version, he was suffering from Diabetic and hypertensive for last 8 years and treated in AMRI Hospital, Bhubaneswar on monthly basis. On 2022 he was diagnosed with CKD and had dialysis first time in AMRI Hospital. further doctor advises him for restriction of diet & liquid intake and no dialysis is required for this stage. On 09.12.2023 early morning, he was complaining of severe chest pain and family members took him to OMC Hospital and declared received dead. PM had done at Danagadi CHC revealed that, the cause of death was CVD.
 6. **Chakradhar Pradhan**, aged 25 years/ Male, S/O – Late Purusottam Pradhan, Saruabil village was working as a daily labourer. He was a habitual drinker of traditional liquor. As per the family members version, he was not suffering from any kind of illness. On 03.12.2023 morning, he suffered from severe acute abdomen & vomiting, the family members took him to sukinda CHC, where he died during treatment on the same day. PM report revealed that, the cause of death is due to congestive cardiac failure. He had no sign & symptoms of CKD related illnesses.
 7. **Gobinda Dehuri**, aged 68years/ Male, S/O – Late Shyama Dehuri, Saruabil village was working as a daily labourer in OMC. He was a habitual drinker of traditional liquor. As per the family members version, he was not suffering from any kind of illness. 2 – 3 months before his death, he was suffering from severe cough and went to TSRDS for treatment. He died on 03.12.2023 in early morning at Home. Death may be due to senility. He had no sign & symptoms of CKD related illnesses.
 8. **Bhajulal Dehuri**, aged 33 years/ Male, S/O – Late Milu Dehuri, Ostapal village was working as a daily labourer. He was suffering from testicular malignancy since long time and died on 29.12.2023 at home. He had no sign & symptoms of CKD related illnesses.
 9. **Laxmipriya Nayak**, aged 88 years/ Female, Bambilo village was known diabetic patients in the last 10 years. As per the family members version, she had CKD problem last 2 years of her death and died on 20.12.2023 at home.

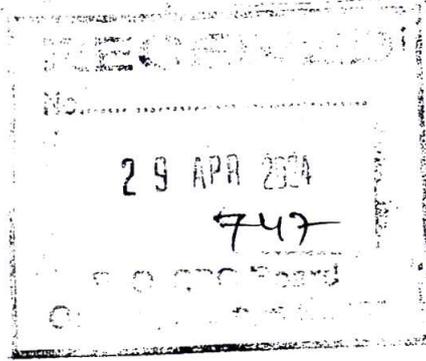
P. ANVESHA REDDY

COLLECTOR & DM
JAJPUR


District Public Health Officer
Jajpur

Yours Faithfully,


24/12/24
Addl. Public Health Officer (Disease Control)
Jajpur



E-mail : paribesh1@ospcboard.org
Website : www.ospcboard.org

"REGISTERED POST"

STATE POLLUTION CONTROL BOARD, ODISHA

[FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT, GOVERNMENT OF ODISHA]
Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII,
Bhubaneswar - 751 012
(CENTRAL LABORATORY)

No. _____ /

VI-SC (LEM) Proj-235 (Vol-II) /24-25

Dt. _____

To

The Chief Environmental Engineer (N)
State Pollution Control Board, Odisha,
Bhubaneswar

Sub: Analysis Reports of water sample of Damsala Nallah in Sukinda area during the month of March-2024.

Sir,

Analysis report with respect to pH, hexavalent chromium, and total chromium at nine locations on Damsala nallah during the months of March -2024 is enclosed for kind information. As per NABL guideline, analysis report for pH, hexavalent chromium (Scope Parameter) has been given in Report No. OS/361/04/2024. and Total Chromium (Non-scope parameter) has been given in Report No. OS/362/04/2024.

During March 2024, water quality of Damsala nallah with respect to hexavalent chromium is observed within limit of 0.05 mg/l for Class 'C' inland surface water bodies (IS 2296 - 1982) at all monitoring locations.

Yours faithfully,

Encl: As above

Chief Env. Scientist

Memo No. 5502 / dt. 09.04.2024 /

Copy forwarded to Regional Officer, State Pollution Control Board, Odisha, At- Dhabalgiri (In front of OMC Guest House), Po- Ferro Chrome Project, Dist-Jajpur-755020 along with a copy of the Test Report for kind information and necessary action.

Encl: As above

[Signature]
Chief Env. Scientist

Central Laboratory Address: Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,
Bhubaneswar - 751 024 E-mail: centrallab@ospcboard.org



**CENTRAL LABORATORY
STATE POLLUTION CONTROL BOARD, ODISHA**

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,
Bhubaneswar - 751 024

E-mail: centrallab@ospcbboard.org



TEST REPORT

Page 1 of 2

1. ULR No. : TC127402400000190F
- 2 (i). Report No. : OS/361/04/2024
- 3 (i). Date of issue : 06.04.2024
- 2(ii). Amendment No : ---
- 3(ii). Amendment Date : ---
4. Sample Submitted By : Sri Tapandev Panisamanta, Field Asst.,
(Name and address) Central Laboratory, SPCB, Odisha, Patia, Bhubaneswar
5. Reference Letter No. : Tour Programme No.2546 dt. 27.02.2024
6. Date of sample receipt : 21.03.2024
7. Sample Description :

(i) **Discipline : Chemical Testing**
(Biological Testing,
Chemical testing)

(ii) **Group : Water**
(Water/ Pollution and Environment
/ Atmospheric Pollution/ Soil and
Hazardous Waste)

(iii) **Sub Group : Surface water**
(Surface water/ Ground water/ Drinking water /
Wastewater / Effluent/ Ambient Air / Stack/ Soil and
Hazardous Waste)

8. Analysis Starting Date-Analysis Completion Date : 21.03.2024 – 05.04.2024
9. If uncertainty is desired by Customer : No
10. Analysis Results :

(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits *	Test Method	Damsala Nallah		
				Others/Mar-24/ SW/470	Others/Mar-24/ SW/471	Others/Mar-24/ SW/472
		(Applicable for Sl. No. Others/Mar -24/ SW/470 to Others/ Mar -24/ SW /478)		Damsala at Kansa (U/s of Sukinda mining area)	Damsala at Tailangi (D/s of confluence with nallah from Daitari hill range)	Damsala at the U/s of mining point of Jindal and Balasore Alloys and backside of OMC prospecting colony
				Results		
1.	pH	6.5 – 8.5	4500-H ⁻ -B, APHA, 23 rd Edn., 2017	7.3	7.4	7.5
2.	Hexavalent Chromium (Cr ⁶⁺), mg/L	0.05	3500-Cr-B, APHA, 23 rd Edn., 2017	0.011	0.015	0.019

	Others/Mar-24/ SW/473	Others/Mar-24/ SW/474	Others/Mar-24/ SW/475	Others/Mar-24/ SW/476	Others/Mar-24/ SW/477	Others/Mar-24/ SW/478
	Damsala at the backside of OMC Labour colony	Damsala near intake well of TISCO	Damsala at the U/s of MIP reservoir	Damsala at Minor Irrigation Project	Damsala at the D/s of MIP at Majhisahi	Damsala at Dayanabili (before confluence with river Ramiala)
	Results					
pH	7.8	7.7	7.6	7.5	7.4	7.4
Hexavalent Chromium (Cr ⁶⁺), mg/L	0.023	0.027	0.032	0.025	0.017	0.013

* Tolerance limit for inland surface water subject to pollution (IS : 2296–1982), for Class 'C'
(Drinking source with conventional treatment and disinfection)

D. ANVESHA REDDY
**COLLECTOR & DM
JAJPUR**

(Cont..)

11. Deviation from Test Method , if any :

12. If Sampling Conducted by the Central Laboratory, Yes/ No. - Yes
If Yes,

(a) Date of Sampling : 20.03.2024 (b) Method Used* : Grab sampling (1060 B, APHA, 23rd Edn., 2017)

(c) Name of Sampler with Designation : Sri Tapandev Panisamanta, Field Asst.

-----End of Test Report-----

Usharani Patnaik
06.4.2024
Authorised Signatory
(Water/wastewater)

(Dr. (Mrs) Usharani Patnaik, Addl. Chief Env. Scientist)

Niranjan Mallick
Board Analyst
(Mr. Niranjan Mallick, Chief Env. Scientist)

Note :

(i) The results stated above relate only to the items tested.

(ii) This report shall not be reproduced in full or in part without written approval from the In-charge of the Central Laboratory.

(iii) The laboratory is not responsible for the authenticity of photocopied Test Reports.

(iv) The Test Item will not be retained for more than 15 days from the date of issue of Test Report except in case as required by applicable Regulation

Head Office: State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII, Bhubaneswar - 751 012, FAX : 2562822/2560955
TEL : 2564033/2563294 EPABX : 2561909/2562847, E-mail : paribesh1@ospboard.org Website : www.ospboard.org

P. ANVESHA REDDY
COLLECTOR & DM
JAJPUR

11. Deviation from Test Method , if any :

12. If Sampling Conducted by the Central Laboratory, Yes/ No. - Yes
If Yes,

- (a) Date of Sampling : 20.03.2024 (b) Method Used* : Grab sampling (1060 B, APHA, 23rd Edn., 2017)
(c) Name of Sampler with Designation : Sri Tapandev Panisamanta, Field Asst.

-----End of Test Report-----

Usharani Patnaik
06.4.2024
Authorised Signatory
(Water/wastewater)

(Dr. (Mrs) Usharani Patnaik, Addl. Chief Env. Scientist)

N. Mallick
6/4/24
Board Analyst
(Mr. Niranjan Mallick, Chief Env. Scientist)

Note :

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STATE POLLUTION CONTROL BOARD, ODISHA

[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]

Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII,

Bhubaneswar - 751 012

(CENTRAL LABORATORY)

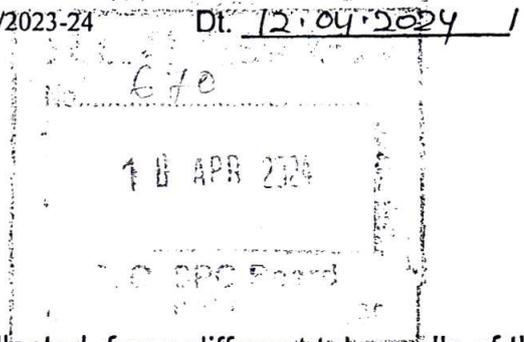
No. 5659 /

VI-SC (LEM) Misc 38/2023-24

Dt. 12.04.2024 /

To

The Regional Officer,
 State Pollution Control Board, Odisha,
 Kalinga Nagar



Sub : Test Reports of ground water samples collected from different tube wells of the Sukinda Chromite Valley and surface water samples collected from Damsala river, Jajpur - reg.

Ref : Your Letter No. 757 /Lab - 07 dt.06.03.2024

Sir,

With reference to the above cited letter, please find enclosed herewith the test reports of ground water & surface water samples submitted to the Central Laboratory on dt.07.03.2024 by your office, collected from different tube wells of the Sukinda Chromite Valley and Damsala river, Jajpur.

Encl : (i) OS/363/04/2024 (For NABL Scope parameter)
 (ii) OS/364/04/2024 (For NABL Non-scope parameter)
 (iii) OS/365/04/2024 (For NABL Scope parameter)

Yours faithfully,

(Signature)
 Chief Env. Scientist (Lab.)

P. ANVESHA REDDY
 COLLECTOR & DM
 JAJPUR



**CENTRAL LABORATORY
STATE POLLUTION CONTROL BOARD, ODISHA**

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,
Bhubaneswar - 751 024

E-mail: centrallab@ospcbboard.org



TEST REPORT

Page 1 of 2

1. ULR No. : TC127402400000208F
- 2 (i). Report No. : OS/363/04/2024
- 2(ii). Amendment No : ---
- 3 (i) Date : 12.04.2024
- 3(ii) Amendment Date : ---
4. Sample Submitted By : Sri R.R. Pradhan, Field Asst.,
(Name and address) Regional Office, SPCB, Odisha, Kalinga Nagar
5. Reference Letter No. : 757 / Lab - 07 dt.06.03.2024
6. Date of sample receipt : 07.03.2024
7. Sample Description :
 - (i) Discipline : Chemical Testing
(Biological Testing, Chemical testing)
 - (ii) Group : Water
(Water/ Pollution and Environment / Atmospheric Pollution/ Soil and Hazardous Waste)
 - (iii) Sub Group : Ground water
(Surface water/ Ground water/ Drinking water / Wastewater/ Effluent/ Ambient Air/ Stack/ Soil and Hazardous Waste)
8. Analysis Starting Date-Analysis Completion Date : 07.03.2024 – 02.04.2024
9. If uncertainty is desired by Customer : No
10. Analysis Results :

(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits*		Test Method	Samples collected from different tube wells (Ground Water) of the Sukinda Chromite Valley			
		(Applicable for Sl. No. Others/Mar -24/ GW/396 to Others/Mar-24/GW/399)			Others/ Mar - 24/ GW/396	Others/ Mar - 24/ GW/397	Others/ Mar - 24/ GW/398	Others/ Mar - 24/ GW/399
		Requirement (Acceptable limit)	permissible limit in the absence of alternate source		Tube well, Kamarda, Sukinda, Jajpur	Tube well, Saruabil, Sukinda, Jajpur	Tube well, Kaliapani Sukinda, Jajpur	Tube well, M/s Tata Steel Ltd., Sukinda, Jajpur
					Results			
1.	pH	6.5-8.5	No relaxation	4500-H* -B, APHA, 23 rd Edn., 2017	7.3	7.2	7.1	6.9
2.	Turbidity (Turb), NTU	1	5	2130 B, APHA, 23 rd Edn., 2017	8.1	1.3	2.2	2.6
3.	Total Dissolved Solids (TDS), mg/L	500	2000	2540 C, APHA, 23 rd Edn., 2017	240.0	220.0	192.0	228.0
4.	Total Alkalinity as CaCO ₃ (T. Alka), mg/L	200	600	2320 B, APHA, 23 rd Edn., 2017	148.0	108.0	112.0	100.0
5.	Total Hardness as CaCO ₃ (TH), mg/L	200	600	2340 C, APHA, 23 rd Edn., 2017	140.0	120.0	128.0	124.0
6.	Calcium (as Ca), mg/L	75	200	3500-Ca -B, APHA, 23 rd Edn., 2017	35.27	35.27	30.46	32.06
7.	Magnesium (as Mg), mg/L	30	100	3500 -Mg -B, APHA, 23 rd Edn., 2017	12.64	7.78	12.64	10.69
8.	Chloride (Cl), mg/L	250	1000	4500 Cl ⁻ B, APHA, 23 rd Edn., 2017	22.0	26.0	24.0	30.0

D. ANVESHA REDDY

COLLECTOR & DM
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**CENTRAL LABORATORY
STATE POLLUTION CONTROL BOARD, ODISHA**

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,
Bhubaneswar - 751 024

E-mail: centrallab@ospboard.org

TEST REPORT

Page 1 of 2

1. ULR No. : -----
- 2 (i). Report No. : OS/364/04/2024
- 3 (i) Date : 12.04.2024
4. Sample Submitted By : Sri R.R. Pradhan, Field Asst.,
(Name and address) Regional Office, SPCB, Odisha, Kalinga Nagar
5. Reference Letter No. : 757 / Lab - 07 dt.06.03.2024
6. Date of sample receipt : 07.03.2024
7. Sample Description :

(i) Discipline : Chemical Testing and Biological Testing (Biological Testing, Chemical testing)	(ii) Group : Water (Water/ Pollution and Environment / Atmospheric Pollution/ Soil and Hazardous Waste)	(iii) Sub Group : Ground water (Surface water/ Ground water/ Drinking water / Wastewater/ Effluent/ Ambient Air/ Stack/ Soil and Hazardous Waste)
--	--	--
8. Analysis Starting Date-Analysis Completion Date : 07.03.2024 – 02.04.2024
9. If uncertainty is desired by Customer : No
10. Analysis Results :
(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits *		Test Method	Samples collected from different tube wells (Ground Water) of the Sukinda Chromite Valley			
		(Applicable for Sl. No. Others/ Mar - 24/ GW/396 & Others/ Mar - 24/ GW/399)			Others/ Mar - 24/ GW/396	Others/ Mar - 24/ GW/397	Others/ Mar - 24/ GW/398	Others/ Mar - 24/ GW/399
		Requirement (Acceptable limit)	Permissible limit in the absence of alternate source		Tube well, Kamarda, Sukinda, Jajpur	Tube well, Saruabil, Sukinda, Jajpur	Tube well, Kaliapani Sukinda, Jajpur	Tube well, M/s Tata Steel Ltd., Sukinda, Jajpur
Results								
1.	Total Chromium (T. Cr), mg/L	0.05	No relaxation	3030 G followed by 3500 Cr-B, APHA, 23 rd Edn., 2017	0.017	0.117	0.019	0.015
2.	Phenolic compound as Phenol (mg/L)	0.001	0.002	5530 B followed by C or D, APHA, 23 rd Edn., 2017	< 0.001	< 0.001	< 0.001	< 0.001
3.	Cyanide (mg/L)	0.05	No relaxation	4500-CN-C & 4500-CN-F, APHA, 23 rd Edn., 2017	0.021	0.020	0.018	0.016
4.	Mercury (Hg), mg/L	0.001	No relaxation	3112 B, APHA, 23 rd Edn., 2017	0.00062	0.00077	0.00062	0.00092
5.	Total Coliform (TC), MPN/100 ml	Shall not be detectable in any 100 ml sample		9221-B, APHA, 23 rd Edn., 2017	<1.8	<1.8	<1.8	<1.8
6.	Fecal Coliform (FC), MPN/100 ml			9221-E, APHA, 23 rd Edn., 2017	<1.8	<1.8	<1.8	<1.8

* Drinking water specification, IS 10500: 2012

P. ANVESHA REDDY
COLLECTOR & DM
JAJPUR

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits*		Test Method	Samples collected from different tube wells (Ground Water) of the Sukinda Chromite Valley			
		Requirement (Acceptable limit)	permissible limit in the absence of alternate source		Others/ Mar - 24/ GW/396	Others/ Mar - 24/ GW/397	Others/ Mar - 24/ GW/398	Others/ Mar - 24/ GW/399
					Tube well, Kamarda, Sukinda, Jajpur	Tube well, Saruabil, Sukinda, Jajpur	Tube well, Kaliapani Sukinda, Jajpur	Tube well, M/s Tata Steel Ltd., Sukinda, Jajpur
					Results			
9.	Fluoride (F) mg/L	1.0	1.5	4500-F-C, APHA, 23 rd Edn., 2017	0.16	0.16	0.15	0.14
10.	Sulphate (SO ₄ ²⁻), mg/L	200	400	4500-SO ₄ ²⁻ -E, APHA, 23 rd Edn., 2017	14.18	15.36	16.73	15.82
11.	Ammonical Nitrogen as N (NH ₃ -N), mg/L	0.5	No relaxation	4500-NH ₃ -B followed by 4500-NH ₃ -C, APHA, 23 rd Edn., 2017	<0.4	<0.4	<0.4	<0.4
12.	Nitrate (as NO ₃), mg/L	45	No relaxation	4500 - NO ₃ ⁻ -E, APHA, 23 rd Edn., 2017	2.89	3.57	2.94	3.92
13.	Iron (Fe), mg/L	1.0	No relaxation	3500 Fe - B, APHA, 23 rd Edn., 2017	1.058	0.360	1.121	0.722
14.	Boron (B), mg/L	0.5	2.4	4500 B-B, APHA, 23 rd Edn., 2017	0.148	0.171	0.185	0.194

* Drinking water specification, IS 10500: 2012 and its amendment no-1, June, 2015 & no-2 September, 2018

11. Deviation from Test Method, if any :
 12. If Sampling Conducted by the Central Laboratory, Yes/ No. - No
 If Yes,
 (a) Date of Sampling : (b) Method Used* :
 (c) Name of Sampler with Designation :

-----End of Test Report-----

Usharani
 12.4.2024
 Authorised Signatory
 (Water/wastewater)

(Dr. (Mrs) Usharani Patnaik, Addl. Chief Env. Scientist)

N. Mallick
 Board Analyst
 (Mr. Niranjan Mallick, Chief Env. Scientist)

Note :

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Head Office: State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII, Bhubaneswar - 751 012, FAX : 2562822/2560955
 EL : 2564033/2563294 EPABX : 2561909/2562847, E-mail : paribesh1@ospboard.org Website : www.ospboard.org

P. ANVESHA REDDY
 COLLECTOR & DM
 JAJPUR



**CENTRAL LABORATORY
STATE POLLUTION CONTROL BOARD, ODISHA**

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,
Bhubaneswar - 751 024

E-mail: centrallab@ospcbboard.org



TEST REPORT

Page 1 of 1

1. ULR No. : TC127402400000209F
- 2 (i). Report No. : OS/365/04/2024
- 3 (i) Date : 12.04.2024
4. Sample Submitted By : Sri R.R. Prádhan, Field Asst.,
(Name and address) Regional Office, SPCB, Odisha, Jharsuguda
5. Reference Letter No. : 757 / Lab - 07 dt.06.03.2024
6. Date of sample receipt : 07.03.2024
7. Sample Description :

(i) Discipline : Chemical Testing (Biological Testing, Chemical testing)	(ii) Group : Water (Water/ Pollution and Environment / Atmospheric Pollution/ Soil and Hazardous Waste)	(iii) Sub Group : Surface water (Surface water/ Ground water/ Drinking water / Wastewater/ Effluent/ Ambient Air/ Stack/ Soil and Hazardous Waste)
--	--	---
8. Analysis Starting Date-Analysis Completion Date : 07.03.2024 -02.04.2024
9. If uncertainty is desired by Customer : No
10. Analysis Results :

(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits *	Test Method	Samples collected from Damsala river	
				Others/ Mar - 24/ SW/400	Others/ Mar - 24/ SW/401
		(IS : 2296-1982)		Damsal at Saruabil (Infront of Tailangi Chromite Mines of M/s IDC Ltd.)	Damsala at Kaliapani (M/s Tata Steel intake point)
Results					
1.	pH	6.5-8.5	4500-H ⁻ -B, APHA, 23 rd Edn., 2017	7.1	7.2
2.	Total Suspended Solids (TSS), mg/L	-	2540 D, APHA, 23 rd Edn., 2017	16.0	11.0
3.	Hexavalent Chromium (Cr ⁶⁺), mg/L	0.05	3500-Cr-B, APHA, 23 rd Edn., 2017	0.034	0.013

* Tolerance limit for inland surface water subject to pollution (IS : 2296-1982), for Class 'C'
(Drinking source with conventional treatment and disinfection) , Applicable for Sl. No. Others/ Mar -24/SW/400 & Others/ Mar -24/SW/401

11. Deviation from Test Method , if any :
12. If Sampling Conducted by the Central Laboratory, Yes/ No. - No
If Yes,

(a) Date of Sampling : (b) Method Used* :
(c) Name of Sampler with Designation :

-----End of Test Report-----

Usharani
12.4.2024
Authorised Signatory
(Water/wastewater)

(Dr. (Mrs)Usharani Patnaik, Addl. Chief Env. Scientist)

Niranjan Mallick
Board Analyst
(Mr. Niranjan Mallick, Chief Env. Scientist)

Note :

(i) The results stated above relate only to the items tested.

P. ANVESHA REDDY
COLLECTOR & DM
JAJPUR

11. Deviation from Test Method , if any :
12. If Sampling Conducted by the Central Laboratory, Yes/ No. - No
If Yes,
- (a) Date of Sampling : (b) Method Used* :
- (c) Name of Sampler with Designation :

-----End of Test Report-----

N. Pattanaik
12/04/2024

Authorised Signatory
(Biological)
(Mrs. Nishprava Pattanaik, AES)

U. Patnaik
12.4.2024

Authorised Signatory
(Water/wastewater)
(Dr.(Mrs)Usharani Patnaik, Addl. Chief Env. Scientist)

M. Mallick
12/04/2024

Board Analyst
(Mr. Niranjan Mallick, Chief Env. Scientist)

Note :

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TEL : 2564033/2563294 EPABX : 2561909/2562847, E-mail : paribesh1@spcboard.org Website : www.spcboard.org

P. ANVESHA REDDY
COLLECTOR & DM
JAJPUR

E-mail: rospcb.kalinganagar@ospcbboard.org
 Website: www.ospcbboard.org
 Tel No. : 06726 221153



REGIONAL OFFICE, KALINGA NAGAR
STATE POLLUTION CONTROL BOARD, ODISHA
 [DEPARTMENT OF FOREST & ENVIRONMENT, GOVERNMENT OF ODISHA]
 AT: Dhabalagiri (Infront of OMC Guest House), POST: Ferro Chrome Project,
 DIST: Jajpur – 755020, Odisha, india

(Analysis Report)

Lab. Ref. No.: WW / I / 24 / 04 - 65

Date: 01.05.2024

Name and Address of the Industry / Source : Different operating mines of Sukinda Valley,
 Sukinda, Dist: Jajpur

Date of Sampling : 30th April, 2024

Sample collected and submitted by : Er. P. K. Behera, RO,
 Er. M. Behera, DEE,
 Sri S. Sahu, AES
 Sri S. S. Dwibedi, JLA
 Sri J. K. Sahoo, Lab. Attendant

Date of Submission of Sample : 30.04.2024

Sl. No.	Sources of Sampling / Location	Parameters		
		pH	TSS (mg/l)	Cr ⁶⁺ (mg/l)
01	ETP outlet of Kamarda Chromite Mines of M/s. Tata Steel Ltd.	8.76	64.0	0.029
02	ETP outlet of Saruabil Chromite Mines of M/s. Tata Steel Ltd.	8.17	38.0	0.042
03	ETP outlet (D-Quarry) of South Kaliapani Chromite Mines of M/s. OMC Ltd.	8.62	71.0	0.039
04	ETP outlet of Sukinda Mines Chromite of M/s. IMFA Ltd.	8.42	23.0	0.013
05	ETP outlet of Kaliapani Chromite Mines of M/s. Balasore Alloys Ltd.	8.70	85.0	0.036
06	ETP outlet of Sukinda Chromite Mines of M/s. Tata Steel Ltd.	8.06	16.0	0.006
Standards		5.5 - 9.0	100	0.05

Sample Analysed by:

S. Dwibedi JLA *H. K. Sahoo AES*

P. ANVESHA REDDY
COLLECTOR & DM
JAJPUR

Regional Officer



ପଞ୍ଚାୟତ ସମିତି, ସୁକିନ୍ଦା, ଜିଲ୍ଲା- ଯାଜପୁର

e-mail: ori-sukinda[at]nic[dot]in, PIN- 755018 Cell: 8280405157

No.

୫୫୫୬

Date: ୦୭.୦୮.୨୪

To

The Additional District Magistrate, Jajpur

Sub- Submission of compliance report on Supply of drinking water facilities to the people of the Chromite Mining area under Sukinda Block.

Ref: Letter No III J-O-51/2024/6270 Dt. 26.06.24 of ADM, Jajpur.

Sir,

In inviting to the letter on the subject cited above, I am to furnish herewith the compliance report on Supply of drinking water facilities to the people of the Chromite Mining area under Sukinda Block for favour of your kind information and necessary action.

Encls: Compliance report.

Yours faithfully


09.08.24

Block Development Officer
Sukinda

P. ANVESHA REDDY

COLLECTOR & DM
JAJPUR

DETAILS STATUS ABOUT SAFE DRINKING WATER IN THE CHROMITE
AREA UNDER SUKINDA BLOCK.

At present Mega piped water supply project has been implemented in Chromite mining areas and Covering seven nos of GPs i.e. Kaliapani, Kansa, Kuhika, Dudujhari, Ransol, Chingudipal & Kankadapal. There are 33 number of villages coming in seven nos of GPs. All villagers are getting safe drinking water through functional households tap connection and using regularly for their drinking purpose. Through this Mega piped water supply project, 38341 nos of population has directly benefitted with 9669 nos of households tap connection. In other side 561 nos of tube are existing in seven nos of GPs and all are running condition with drinking purpose.


04.03.24

Block Development Officer
Sukinda

P. ANVESHA REDDY
COLLECTOR & DM
JAJPUR